

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). A large number of French Military & Civil aircraft pass through Dum Dum. All aircraft which land at that airport are checked before they depart. Sometime ago a French civil aircraft was found carrying military stores. As such aircraft are not allowed under our rules to carry military stores, it had to be detained for a special check.

(c) and (d). A number of passengers were found to be carrying articles of military uniforms with them. Some of them had sealed covers and other documents addressed to or emanating from the military authorities. Steel helmets were found with 6 passengers 3 revolvers were also found in the baggage and 3 of the passengers carried ammunition as well.

The aircraft also carried cargo which included some packages of stretchers and films. 4 boxes contained SKF Bearings. Besides there were 20 unmanifested packages.

All objectionable articles in the cargo as well as in the baggage were removed from the aircraft after which it was allowed to depart.

**Shrimati Tarkeshwari Sinha:** May I know how many passengers there were in that aircraft and whether they were Red Cross personnel or regular military men?

**Shri Anil K. Chanda:** There were altogether 84 passengers in that aircraft, and all except one claimed to be civilians.

**Shrimati Tarkeshwari Sinha:** May I know whether the same plane was detained at Palam and, if so, whether any search was conducted at that time?

**Shri Anil K. Chanda:** No, Sir, this identical plane was not detained at Palam.

**Shri Thimmalah:** May I know whether the ammunition found in the aircraft was confiscated or returned to the French authorities?

**Shri Anil K. Chanda:** These articles were dealt with according to the law.

#### SABARMATI RIVER VALLEY PROJECT

**\*287. Shri Dabhi:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Central Water and Power Commission had forwarded a copy of its report on the Sabarmati River Valley Project to the Bombay Government;

(b) if so, whether the Bombay Government had made any recommendation to the Planning Commission about the inclusion of the Project in the Second Five Year Plan; and

(c) the main features including the economic aspects of the scheme or schemes proposed by the Commission?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). Yes, Sir.

(c) A statement giving the requisite information is laid on the Table of the House. [See Appendix III, annexure No. 16.]

**Shri Dabhi:** May I know whether this project is likely to be included in the Second Five Year Plan?

**Shri Hathi:** That will depend upon the recommendation of the Technical Advisory Committee appointed by the Planning Commission.

**Shri Dabhi:** Has that Advisory Committee given any indication about it?

**Shri Hathi:** No, that Committee has not yet examined it.

#### BETEL NUTS AND BETEL LEAVES

**\*289. Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state the name of the State where the consumption of betel nuts and betel leaves is the heaviest?

**The Minister of Commerce (Shri Karmarkar):** Government have no information.